(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	4972329255	1	4972329255	84.42	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	853479742	1	853479742	14.49	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	35644770	1	35644770	0.61	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	28803263	1	28803263	0.49	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		4	5890257030	4	5890257030	100.00	0	0	0	

Name of the Corporate Debtor: Yash Jewellery Private Limited; Date of Commencement of CIRP: 10-08-2023; List of Creditors as on: 12-10-2023; Name of IP: Mr. Surya Pratap Gupta; Process Number: 1; Last 5 digitof registration number: 11753